

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.164 - **Appeal/7(AHM)2023**

Proceedings under Section 58 & 59 of Co.Act,2013

IN THE MATTER OF:

Lilaben Babubhai Sakhiya

.....Applicant

V/s

Robin Precision Products Pvt Ltd & Ors

.....Respondents

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Advocate

For the Respondent : Mr. Rahul Bhavsar, Advocate a/w Mr. Nipun Singhvi,
Advocate

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 12.07.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

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